

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) A list is attached showing State-wise the names of schemes for which grants have been approved and their estimated cost. (Placed in the Library. See No. S-400/54.]

FOREIGN TOURISTS

754. Mulla Abdullabhai: Will the Minister of Transport be pleased to state the amount of foreign exchange earned from foreign tourists so far during the year 1954?

The Deputy Minister of Railways and Transport (Shri Alagesan): The information is not available as yet.

SCHEDULED TRIBES IN RAILWAY SERVICES

**755. { Shri Rishang Keishing:
Dr. Satyawadi:**

Will the Minister of Railways be pleased to state:

(a) the number of Scheduled Tribe personnel appointed in various departments of the Railways since 1952; and

(b) the measures adopted by Government for the removal of the difficulties experienced in getting qualified Scheduled Tribe personnel for appointments in Railways?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) 1797.

(b) The Railways have continued to follow all the orders issued by the Ministry of Home Affairs in respect of Scheduled Castes and Scheduled Tribes in the services, as set out in that Ministry's Report for 1952-53 and in the Reports of the Commissioner for Scheduled Castes and Scheduled Tribes for the years 1952 and 1953 copies of which are in the Library of the House. The Railway Ministry have also taken certain special steps to increase the representation of the Scheduled Tribes in the Railway Services. The Railway Service Commissions who conduct recruitment to Class III categories have been directed to

take as many Scheduled Tribes as possible. Posts reserved for Scheduled Tribes etc., but not filled were re-advertised and only Scheduled Castes, Scheduled Tribes and Anglo-Indians in whose favour the Government have provided reservation were called for interview. The representation of Scheduled Tribes will go on increasing in proportion to their progress in the field of higher education for which purpose the Government of India have already sanctioned grants to the various States. On some of the Railways it has been possible to fill the required quota of vacancies reserved for the Scheduled Tribes in Class IV but in most cases the reserved vacancies could not be filled for want of qualified candidates.

SCHEDULED TRIBES IN MINISTERIAL SERVICES

**756. { Shri Rishang Keishing:
Dr. Satyawadi:**

Will the Minister of Communications be pleased to state:

(a) whether Government have maintained any statistics of the Scheduled Tribe personnel appointed in various posts of the Posts and Telegraphs Department since 1952;

(b) if so, the figures of the Scheduled Tribe personnel appointed in that department during the same period; and

(c) the special efforts made by Government to employ as many qualified Scheduled Tribe personnel as possible in the department?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) 597.

(c)(1) All Scheduled Tribe Organizations are approached to nominate suitable Scheduled Tribe candidates for the quota of vacancies reserved for them.

(2) The vacancies reserved for Scheduled Tribes and not taken up by them in any particular year are carried forward to the next year.